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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/ 2209 /2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the 7th March, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. DLSA/2024/149, dated 30.01.2024

Sir,

With reference to the subject cited above, I am directed to inform you that in making partial modification vide this Registry's earlier Letter No.HC.VII-06/1616-1620/2024/A, dated 28.02.2024, **Smti. Achma Rahman**, Secretary, DLSA, Dhubri has been granted permission to avail LTC for the block period of 2022-2025, to visit Pahalgam of Jammu & Kashmir (via Delhi) and return, along with her husband Shri Darak Ullah (LTC benefit to be claimed through separate letter), her mother Smti. Noorjahan Begum and her two sons namely Shri Ilhan Ullah Darrak and Shri Raihan Ullah Darrak, from 11.04.2024 to 21.04.2024 by obtaining Earned Leave w.e.f. 12.04.2024 to 21.04.2024, prefixing 11.04.2024 (Earned Leave prayed for total 10 days out of which 5 days are holidays), by the shortest possible route, as per existing rules.

Smti. Rahman may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 2210-2213 /2024/A. Dated 7th March, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. **Smti. Achma Rahman**, Secretary, DLSA, Dhubri, for information, with reference to her letter, dated 30.01.2024.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE)

7/3/24
07/03/24